## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3821
ANSWERED ON:21.08.2003
SLOTS TO M/S RAINBOW PRODUCTION OF DEVIATING RULES
BASUDEB ACHARIA;SUNIL KHAN

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether M/s Rainbow Production, a Calcutta based company has been allowed to capture slots for seven serials out of ten major serials in Kolkata Doordarshan;
- (b) whether these allotments were made deviating the rules and norms applicable;
- (c) if so, the reasons therefor;
- (d) whether further clearance for a mega serial Janmabhoomi was given to the above company in spite of huge outstanding to the tune of Rs. 5,17,78,520 during the material time of clearance by the Director of Programme, Kolkata Doordarshan;
- (e) whether similar fresh allotment of slot has also been made to another programme named 'Khas Khabor' form February, 2003 onward though it had outstanding to the tune of Rs. 1,64,57,165 during that period;
- (f) if so, the reasons therefor; and
- (g) the action taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (g): The information is being collected and will be laid on the Table of the House.